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Central Administrative Tribunal
Principal Bench

C.P. No. 85 of 2002
IN
O.A. No. 2623 of 2001

New Delhi, dated this the 29th April, 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. SHANKER RAJU, MEMBER (J)

Vijender Kumar,
S/O Shri Chattar Singh,
R/O H.No.187, Vill. Bakolt,
P.O. Alipur, Delhi-36.Applicant
(By advocate: Shri Chittaranjan Hatti)

VERSUS

1. Dr. Punjab Singh
D.G.I.C.A.R., Krishi Bhawan,
New Delhi.
2. Dr. P.K.Singh
Director, I.A.R.I.
Pusa, New Delhi.Respondents
(By advocate: Shri Vijay Pandita)

ORDER (ORAL)

S.R. ADIGE, VC (A)

Heard both sides.

Shri Chittaranjan Hatti, counsel for
applicant states that applicant has taken back in
service. Nothing survives in the CP. CP dropped.
Notices are discharged.

S. Raju
(Shanker Raju)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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